NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/71/2016

NAME OF THE PETITIONER(S)

: Gopichand Idandas & 2 others

NAME OF THE RESPONDENT(S)

: M/s Heeral Constructions Private Limited & 2 others

UNDER SECTION

١.

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Arrichana Throigambale Kannan

Petilianis

Counsel for both the parties present and prayed for time for submission of their argument. At request, time is enlarged put up on 01.08.2017 at 10.30 A.M.

ORDER

W

J. vijagerglan.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

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(CH. MOHD SHARIEF JARIQ) MEMBER (JUDICIAL)